

**12.02 hrs.**

## **ELECTIONS TO COMMITTEES**

### **(i) Committee on Estimates**

Title: Motion for election of thirty members to the Committee for Estimates. (Motion adopted)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): I beg to move:

"That the members of this House do proceed to elect, in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term ending on the 30th April, 2005".

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect, in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term ending on the 30th April, 2005".

*The motion was adopted.*